

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 827
TO BE ANSWERED ON 26TH JULY 2024**

SET UP OF AIIMS IN UTTAR PRADESH

827. MRS RUCHI VIRA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:-

- (a) The total number of fully functional AIIMS in the country including Uttar Pradesh;
- (b) Whether any proposal has been submitted by the Government of Uttar Pradesh for setting up of AIIMS particularly in the district of Moradabad, UP;
- (c) If so, the details thereof;
- (d) Whether the Government is aware that critical patients who are even after referred/directly admitted from any hospital of other States including Uttar Pradesh to AIIMS Delhi/ all other Government hospitals lose their lives due to unavailability of ICU beds;
- (e) If so, the details thereof; and
- (f) The guidelines issued by the Government to augment availability of ICU beds?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

- (a) Out of 22 All India Institute of Medical Sciences (AIIMS) approved under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), teaching learning, research and IPD / OPD services are operational in 17 AIIMS including AIIMS Raebareli and AIIMS Gorakhpur in Uttar Pradesh.
- (b) &(c) The State Government of Uttar Pradesh has not submitted any proposal for setting up of AIIMS in the district of Moradabad in Uttar Pradesh.
- (d) to (f) AIIMS, New Delhi entertains all referral patients as well as direct cases coming to the Institute. There are 381 ICU beds available in the Institute. In the causality / emergency life saving situations, all efforts are made to admit the seriously ill patients in

the hospital as far as possible. To minimize waiting period of patients, AIIMS, New Delhi has expanded its facilities by building new Speciality Centre and Blocks like the National Cancer Institute, Surgical Block, Mother and Child Block, Burns and Plastic Surgery Block, and National Centre for Ageing.

Additional facilities required in the Institute are approved by the Ministry based on requirement and justification on case to case basis.
